

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.04.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP Dinkar Singh-R2
2.	Comp. App. (AT) (Ins) No. 309 of 2021	NTPC Ltd. Vs. Ram Ratan Modi, Liquidator of DC Industrial Plant Services Pvt. Ltd.	Ekta	
3.	Comp. App. (AT) (Ins) No. 310 of 2021	Om Prakash Agrawal Vs. UPL Ltd.	Pramod B. Agrawala	Nand Kishore
4.	Comp. App. (AT) (Ins) No. 312 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	
5.	Comp. App. (AT) (Ins) No. 313 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	
6.	Comp. App. (AT) (Ins) No. 316 of 2021	Ajit Bhagwan Kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	
7.	Comp. App. (AT) (Ins) No. 317 of 2021	Ravi Ajit kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	
8.	Comp. App. (AT) No. 48 of 2021	Col. Ashish Khanna, SM (Retd.) Vs. Delhi Gymkhana Club Ltd. & Ors.	Pulkit Deora	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 129 of 2021	Kumud Shekhar Resolution Professional Vs. Value Infrastate India Pvt. Ltd. & Anr.	Rajeev Kumar	Abhishek Kumar-R4
10.	Comp. App. (AT) (Ins) No. 210 of 2021	Hardik Fakirchand Shah Proprietor of Cotton Hub Vs. Male Square Retails Pvt. Ltd.	Vikky Dang	
11.	Comp. App. (AT) (Ins) No. 222 of 2021	Advance Rayon Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	

For Hearing

12.	Comp. App. (AT) (Ins) No. 778 of 2020 Part Heard	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreeyash U Lalit	P. K. Mittal-R1
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By the order of Hon'ble Acting Chairperson**-sd/-
Registrar**